

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

26. C.P.(IB)-1216(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.11.2019**

NAME OF THE PARTIES: Chemclotex Corporation

v/s.

Ploypet Flexible Packaging Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

No representation on the side of the parties concerned when the matter was called upon it is further seen from the record that the matter was listed on last several occasions, however the matter went on unattended on each and every occasion. Today also none present.

It appears that the petitioner is not interested to prosecute the matter accordingly the matter is dismissed for want of non-prosecution.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)